

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NE, KKD, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

S.No.	Name	Place of Present Posting	Place of posting
1.	Ms. Mamta, JA EC 78494852	JA in Office Pool, North-East District, Karkardooma Courts, Delhi.	JA in e-Sewa Kendra, North-East District, Karkardooma Courts, Delhi.
2.	Sh. Satish Kumar JA EC 29668627	JA in Office Pool, North-East District, Karkardooma Courts, Delhi.	JA / Asstt Ahlmad in the Court of Ms. Savitri, Ld. Addl. Sessions Judge-02, North-East District, Karkardooma Courts, Delhi.
3.	Sh. Manjeet Kumar Peon EC 10670	Peon in Office Pool, North-East District, Karkardooma Courts, Delhi.	Peon in the Accounts Branch, North-East District, Karkardooma Courts, Delhi.

Note:- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

(2) Sh. Satish Kumar, JA is further directed to perform duties regularly after lunch as Asstt. Ahlmad in the court of Sh. Pawan Kumar Matto, Ld. Spl Judge (NDPS), NE District, KKD Courts in addition to the work already assigned to him till joining of Sh. Amit Kumar, JJA, EC 41354478 (under transfer).



(Virender Kumar Bansal)
Principal District & Sessions Judge
NE District, KKD Courts, Delhi

No. 7871-788 /P&T/Admn./NE/KKD/2023

Dated 07 NOV 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-II & III, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch/LAYERS Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch NE Distt. KKD Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.

Principal District & Sessions Judge
NE District, KKD Courts, Delhi